NATIONAL COMPANY LAW APPELLATE TRIBUNAL

6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU DAILY CAUSE LIST DATED **21.08.2025** (THURSDAY)
CHENNAI BENCH **(HYBRID MODE) 10:30 AM**

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In the Court of Hon'ble Mr. Justice Sharad Kumar Sharma, Member (Judicial), Hon'ble Mr. Jatindranath Swain, Member (Technical)

Note: No Mention will be permitted without prior consent of the other side.

For Admission (Fresh Cases)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1.	Comp App (AT) (CH) (Ins) No. 134/2025 For Condone Delay IA No. 1102/2025	Equitas Small Bank Ltd Vs A Arumugam & 3 Ors	Mr. Saravanan	
2.	Comp App (AT) (CH) (Ins) No. 398/2025 For Stay IA No. 1157/2025	V N Ajit Kumar & 8 Ors Vs Annie Abraham, Liquidator, MR Realtors Pvt Ltd & 5 Ors.	Mr. Bijoy P Pulipra	
3.	Comp App (AT) (CH) (Ins) No. 399/2025	Bank Of Baroda Vs Rayapati Sambasiva Rao & Anr	Mr. VVSN Raju	
4.	Comp App (AT) (CH) (Ins) No. 385/2025 For Stay IA No. 1128/2025	Laji Joseph Vs The South Indian Bank	Mr. Arun C Mohan	
5.	Comp App (AT) (CH) (Ins) No. 386/2025 For Stay IA No. 1130/2025	Joys Laji Vs The South Indian Bank	Mr. Arun C Mohan	

Defective Cases

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for
				Respondents
6.	Comp App (AT) (CH) (Ins) No. 355/2025 Interim Injunction IA No. 1067/2025	Maruthanayagam Kathiresh Promoter, Shareholder and Suspended Director,	Mr. J Manivannan	
	(With defects)	Marutham Steel Rolling Mills Pvt Ltd Vs Ravindranath Narayana Rao & Anr		

For Orders

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for
				Respondents
7.	IA No. 363/2025 (For Condone Delay) & IA No. 919/2025 (Delay in re-filing) in Comp App (AT) (CH) (Ins) No. 136/2025	RR Techno Mechanicals Pvt Ltd & Anr. Vs MOC Dies and Moulds Pvt Ltd	Mr. R Padmanabhan, PCS	
8.	IA No. 747/2025 (For Condone Delay) in Comp App (AT) (CH) (Ins) No. 263/2025 For Stay IA No. 748/2025	B Vijayvardhan Vs Dr. KV Srinivas, Liquidator & Anr	Mr. M Maharshi Viswaraj	
9.	Comp App (AT) (CH) (Ins) No. 264/2025 For Stay IA No. 750/2025	Dr. KV Srinivas Insolvency Professional Vs State Bank of India SAMB-II, Hyderabad & Anr.	Mr. KSS Yasaswi	

For Direction

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for
				Respondents
10.	Comp App (AT) (CH)	MPT Sweden AB & Anr.	Mr. T Ravichandran	Mr. Thriyambak J
	(Ins) No. 204/2021	Vs		Kannan
	For Directions	Tecknoweld Alloys		
	IA No. 410/2021	(Overseas) Pvt Ltd.		
	To Adv. Hg.	WITH		
	IA No. 312/2023			
11.	Comp App (AT) (CH)	MPT Sweden AB & Anr	Mr. T Ravichandran	Mr. Thriyambak J
	(Ins) No. 216/2021	Vs		Kannan
	For Directions	Tecknoweld Alloys		
	IA No. 435/2021	(India) Pvt Ltd		
	To Adv. Hg.			
	IA No. 311/2023			

For Admission (After Notice) (Request for adjournment in Item No. 12 will not be entertained)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for
				Respondents
12.	Comp App (AT) (CH)	Uma Maheswari	Mr. Pawan Jhabakh	Mr. T Ravichandran R1
	(Ins) No. 136/2023	Suspended Director		Mr. Ramakrishnan
	For Stay	and Shareholder of		Sadasivan- R2/RP
	IA No. 459/2023	Sharon Solutions		
	For Exemption	Limited		
	IA No. 457/2023	Vs		
	To Adv. Hg.	UCO Bank & Anr		
	IA No. 1036/2024			
13.	Comp App (AT) (CH	Edelweiss Asset	Mr. Allwin Godwin	Mr. Ramakant Rai R1
	(Ins) No. 400/2023	Reconstruction Co Ltd		Mr. Adithya Reddy R2-
	For Exemption	& 2 Ors.		R9 & R12
	IA No.1229/2023	Vs		Mr. Dhananjaya Sud
	For Stay	Saurabh Kumar		R10
	IA No. 1230/2023	Tikmani, RP of Lanco		Mr. T Sundar Rajan
	For Directions	Amarkantak Power Ltd		R11
	IA No. 1231/2023,	& 11 Ors		
	198, 1167/2024			

14.	Comp App (AT) (CH) (Ins) No. 339/2024	Vemuri Ravi Kumar Vs Bhrigu Infra Pvt Ltd & 8 Ors.	Dr. Uma Shanker Gollapudi	Mr. Abhishek Jenasenan- R2-R5
15.	Comp App (AT) (CH) (Ins) No. 383/2024	Bank of Baroda Zonal Stressed Asset Recovery Branch Vs Virginia Developers Pvt Ltd	Mr. P Elayarajkumar Mr. R Imayavaramban	
16.	Comp App (AT) (CH) (Ins) No. 30/2025 For Stay IA No. 117/2025	CA Mahalingam Suresh Kumar, Liquidator of Easun Reyrolle Ltd. Vs Regional Provident Fund Commissioner II Employees Provident Fund Organisation, Koramangala WITH	Mr.AG Sathyanarayana	Mr. MS Viswanathan
17.	Comp App (AT) (CH) (Ins) No. 179/2025	Regional Provident Fund Commissioner II Employees' Provident Fund Organisation, Koramangala Vs Mahalingam Suresh Kumar, Liquidator of Easun Reyrolle Ltd	Mr. MS Viswanathan	Mr.AG Sathyanarayana
18.	Comp App (AT) (CH) (Ins) No. 68/2025	The Assistant Provident Fund Commissioner, Employees' Provident Fund Organisation Vs Effimax Engineers Pvt Ltd. Rep by its Liquidator, C Ramasubramaniam	Mr. MS Viswanathan	
19.	Comp App (AT) (CH) (Ins) No. 66/2025 For Stay IA No. 218/2025 For Exemption IA No. 394/2025	Raksha Krishna Murthy Udupa Suspended Director of Avishkar Innovative Pvt Ltd Vs Canara Bank & Anr	Mr. Atul Madhavan	Mr. ML Ganesh- R1
20.	Comp App (AT) (CH) (Ins) No. 322/2025 For Interim Injunction IA No. 978/2025	FlSmidth Pvt Ltd Vs N Veera Pandian Liquidator, Sical Iron Ore Ltd.	Mr. T Ravichandran	

For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for
				Respondents
21.	TA (AT) No. 51/2021	Spectrum Power	Mr. Anando Mukherjee	Mr. Rahul
	(Comp App (AT) No.	Generation Ltd & 3		Unnikrishnan- R2b, R2c
	102/2019	Ors.		Mr. Yogesh K. Jagia R1,
	For Stay	Vs		R2a, R2d, R5- R10
	IA No. 1425/2019)	M Kishan Rao & 42		
	, ,	Ors		
		WITH		

22.	TA (AT) No. 52/2021 (Comp App (AT) No. 137/2019 For Stay IA No. 1767/2019)	M Kishan Rao & 9 Ors Vs Spectrum Power Generation Ltd & 37 Ors	Mr. Yogesh K Jagia Mr. Rahul Unnikrishnan Mr. Krishna Dev	Mr. Anando Mukherjee
23.	TA (AT) No. 29/2021 (Comp App (AT) (Ins) 741/2020 For Stay IA No. 1985/2020 For Exemption IA No. 1986/2020	Maharashtra Seamless Ltd. Vs S Hariprasad & 3 Ors	Mr. Ajay Bhargava Ms. Wamika Trehan	
24.	TA (AT) No. 166/2021 (Comp App (AT) (Ins) No.122/2020 For Stay IA No. 313/2020) For Directions IA No. 480/2024	M G A Abhimanyu Raja Vs Syndicate Bank & Anr	Ms. Rohini Musa	Mr. T Ravichandran R1 Mr. K Moorthy- R2
25.	TA (AT) No. 58/2021 (Comp App (AT) No. 149/2020 For Stay IA No. 2142/2020) For Exemption IA No. 513/2021 For Direction IA No. 514/2021	Edalodiyil Mirshad & 2 Ors Vs Ashraf Ali Patel & Anr	Mr. Shameem Ahmed	Mr. Alladi Rahul R1
26.	Comp App (AT) (CH) No. 33/2021 For Interim Inunction IA No. 720/2025	Badigeri John Davidson & 4 Ors. Vs Ceylon and India General Mission & 9 Ors	Ms. Sushma Nagaraj	Mr. Raghuram Cadambi Ms. Pearl Mathijia – R1 R5
27.	Comp App (AT) (CH) (Ins) No. 10/2022 For Stay IA No. 23/2022	Punjab National Bank & Anr. Vs Vijay Kumar Gunda, Liquidator of Farmers Pulse Pvt Ltd & Anr	Mr. Varun Srinivasan	Mr. NP Vijaykumar R1
28.	Comp App (AT) (CH) (Ins) No. 257/2022 For Stay IA No. 541/2022 For Exemption IA No. 542/2022 Leave to file IA No. 543/2022	Earthin Projects Ltd. in Consortium with K Ramachandra Rao Transmission and Projects Pvt. Ltd. Vs Global Emerging Markets India Ltd & Anr. WITH	Mr. Bommineni Vivekananda	Mr. Rohan Kothari R1
29.	Comp App (AT) (CH) (Ins) No. 259/2022 For Exemption IA No. 549/2022 For Stay IA No. 550/2022 Leave to file IA No. 551/2022	Earthin Projects Ltd. in Consortium with K Ramachandra Rao Transmission and Projects Pvt. Ltd. Vs Global Emerging Markets India Ltd & Anr	Mr. Bommineni Vivekananda	Mr. Rohan Kothari R1

30.	Comp App (AT) (CH) (Ins) No. 258/2022 For Stay IA No. 547/2022 For Urgent Listing IA No. 548/2022	Jakkula Rama Rao Suspended Director of NCS Sugars Ltd. Vs Punjab National Bank & 2 Ors	Mr. Anirudh Krishnan	Mr. Varun Srinivasan R1
31.	Comp App (AT) (CH) (Ins) No. 395/2022 For Stay IA No. 943/2022 To Adv. Hg. IA No. 1100/2022	Naveen Kumar Moparthy, Member of the Suspended Board Fastlane Information Technologies Pvt Ltd Vs Ingram Micro India Pvt. Ltd. & Anr.	Mr. Y Suryanarayana	Mr. R Imayavaramban R1 Ms. MS Mano Ranjani R2
32.	Comp App (AT) (CH) (Ins) No. 185/2023	Aditya Kedia & Anr. Vs Southern Power Distribution Company of Telangana Ltd & 7 Ors WITH	Mr. Arun C Mohan	Mr. Adithya Reddy R1 Mr. D Narendar Naik R3- R5 Mr. Y Suryanarayana R7
33.	Comp App (AT) (CH) (Ins) No. 200/2023	Reactive Metals of India Pvt Ltd & Anr. Vs Southern Power Distribution Company of Telangana Ltd & 7 Ors WITH	Mr. Y Suryanarayana	Mr. Adithya Reddy R1 Mr. D Narendar Naik R3- R5 R7 Mr. Arun C Mohan R6 R8
34.	Comp App (AT) (CH) (Ins) No. 228/2023	Shiv Ratan Pareek & Anr. Vs Southern Power Distribution Company of Telangana Ltd & 7 Ors	Mr. D Narendar Naik	Mr. Adithya Reddy R1 Mr. Arun C Mohan R3 R4 Mr. Y Suryanarayana R5
35.	Comp App (AT) (CH) (Ins) No. 347/2023 For Exemption IA No. 1059 & 1060/2023 For Stay IA No. 1056/2023	Howden Axial Fans AB Vs BGR Boilers Pvt Ltd	Mr. Ajay Bhargava	Mr. CP Prasanth Gopal
36.	Comp App (AT) (CH) (Ins) No. 20/2024	Bharat Petroleum Corporation Ltd. Kochi Refinery Vs Vinod Balachandran, Liquidator of Albanna Engineering Pvt Ltd & Anr	Mr. Gautham Venkatesh	Mr. M Sivavarthanan R1
37.	Comp App (AT) (CH) (Ins) No. 41/2024 For Stay IA No. 125/2024 For Urgent listing IA No. 126/2024	Prashant Deshpande, Erstwhile Director & 2 Ors. Vs Matta Pedda Srinivas, Liquidator of Bartronics Global Solutions Ltd. & 2 Ors. WITH	Mr. D Ganesh Raj	Mr.T Deendhayalan R1

38.	Comp App (AT) (CH) (Ins) No. 85/2024 For Urgent Listing IA No. 242/2024 For Stay IA No. 243/2024	Infokall Enterprise Solutions Ltd., Rep by its Authorised Signatory, Ramnath Reddy Kristipati Vs Matta Pedda Srinivas, Liquidator of Bartronics Global Solutions Ltd. & Anr	Ms. Prabha Prasad	Mr. T Deenadhayalan R1 R2
39.	Comp App (AT) (CH) (Ins) No. 45/2024 For Stay IA No. 137/2024 For Urgent listing IA No. 138/2024	Bhargav Kumar Reddy, Suspended Director of Bartronics Global Solutions Ltd. Vs Matta Pedda Srinivas, Liquidator of Bartronics Global Solutions Ltd. & 4 Ors	Mr. K Aroah	Mr. T Deenadhayalan R1
40.	Comp App (AT) (CH) (Ins) No. 66/2024	Employees' Provident Fund Organisation Rep by Regional Provident Fund Commissioner - II Vs N Kumar, Liquidator of Brilliant IT Enabling Services Pvt Ltd.	Mr. MS Viswanathan	Ms. H Krithika

<u>02.00 PM</u>

Note: After the matters listed at 02.00 pm, the regular Cause list will continue.

For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for
				Respondents
41.	Comp App (AT) (CH) (Ins) No. 183/2024 For Stay IA No. 497/2024	Government of Kerala Rep by the Principal Secretary, Industries (D) Dept. Vs Anish Agarwal, RP & 2 Ors WITH	Mr. CE Unnikrishnan	Mr. Siddhanth Makkar R1 Mr. ML Ganesh R2 Ms. Puja Patwari R3
42.	TA (AT) No. 03/2024 (Comp App (AT) (Ins) No. 1342/2024 For Stay IA No. 4853/2024 For Exemption IA No. 4854 & 4855/2024)	Steel Authority of India Ltd. Vs Anish Agarwal, RP of SAIL-SCL-Kerala Ltd. & 2 Ors.	Mr. Anand Varma	Mr. Shaunak Mitra R1 Ms. Puja Patwari R2
43.	Comp App (AT) (CH) (Ins) No. 245/2024	K Shaji & 23 Ors. Vs Anish Agarwal, RP SAILSCL Kerala Ltd. (Corporate Debtor) & 2 Ors WITH	Mr. Jinan KR	Mr. Shaunak Mitra R1 Ms. Puja Patwari R3

44.	Comp App (AT) (CH) (Ins) No. 184/2024 For Exemption IA No. 498/2024 For Stay IA No. 499/2024	C Maheendranath Suspended Managing Director, SAIL-SCL, Kerala Ltd. Vs Anish Agarwal, RP of SAIL-SCL, Kerala Ltd. & 2 Ors. WITH	Mr. Sharad Joseph Kodianthara	Mr. Siddhanth Makkar R1 Mr. ML Ganesh R2 Ms. Puja Patwari R3
45.	Comp App (AT) (CH) (Ins) No. 190/2024 For Stay IA No. 511/2024	SAIL-SCL Kerala Limited, rep by C Maheendranath Suspended Managing Director Vs Canara Bank & Anr.	Mr. EK Kumaresan	Mr. ML Ganesh R1

INSTRUCTIONS FOR SMOOTH VC HEARINGS

- 1. Upon clicking the join button, the Learned Advocate/Authorized Representative/Party-in-Person shall enter the following particulars: (a) Item No. (b) Name (c) Appellant / Respondent / Party-in-Person
- 2. In case of mentioning, the Learned Advocate/ Authorized Representative/ Party-in-Person shall enter "Mentioning-Name".
- 3. After joining, it must be ensured that **the video is always on 'OFF' mode** and the Mic is always on MUTE mode. Video should be switched **ON only** by the Counsel for the parties/litigants to a case, when the concerned Item No. is called for **hearing** and Mic should be UNMUTED only by the party speaking. All other participants shall keep their respective Mic MUTED.
- 4. Detailed instructions for joining video conferencing are made available at: https://nclat.nic.in/sites/default/files/2023-11/Instructions%20for%20joining%20Video%20Conferencing.pdf
- 5. The appearance slips may be sent at: <u>vcnclatchennai5@gmail.com</u>
- 6. Kindly follow the above instructions for joining video conferencing available on the website of the NCLAT.
- 7. For any technical support Parties may contact the following officials during the office hours on working days:

VC Support – Mr. Akshay Kumar, Ms. Anusha KR and Ms. Hemavathy Krishnan (044-28880500), or through email on e-mail ID: vcnclatchennai5@gmail.com

By order of Hon'ble Member (Judicial)

Chennai Bench

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